

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 41

Dated Guwahati, the 10th June, 2022

In supersession of all previous orders, Hon'ble the Acting Chief Justice has been pleased to nominate Hon'ble Mr. Justice Lanusungkum Jamir, as Judge In-charge, Administrative Department (JAD) of the Gauhati High Court under Rule 4 of Chapter I, Gauhati High Court Rules to exercise the powers specified in the Gauhati High Court Rules.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No.HC.III-40/2019/1974 /G, Dated: 10th June, 2022

Copy to:

- 1) The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
- 5) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 6) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 7) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 8) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 9) The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
- 10) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 11) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14) The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble the Acting Chief Justice, Gauhati High Court, Guwahati.
- 16) The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
- 17) The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
- 18) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
- 19) The Court Manager, Gauhati High Court, Guwahati.
- 20) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 21) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 22) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati.
- 23) The Chief Security Officer, Gauhati High Court, Guwahati.
- 24) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 25) Notice Boards (New Block & Old Block), Gauhati High Court, Guwahati.


REGISTRAR GENERAL

10/06/2022